

(ख) क्या सरकार इस संबंध में कर्मचारियों की मांगों पर विचार कर रही है; और यदि हाँ, तो उसका ब्यौरा क्या है?

संसदीय कार्य मंत्रालय में राज्य मंत्री और गृह मंत्रालय में राज्य मंत्री (श्री एम०एम० जैकब) : (क) और (ख) जल आपूर्ति में व्यवधान का मुख्य कारण, पूरे संघ शासित क्षेत्र दिल्ली में अपर्याप्त जल आपूर्ति रहना है। जहाँ तक बिजली की आपूर्ति का संबंध है, कम फ्रीक्वेंसी / कम वोल्टेज के कारण उत्तरी ग्रिड के सिस्टम पैरामीटर को बनाये रखने के लिये दिल्ली विद्युत प्रदाय संस्थान द्वारा कभी-कभी लोड शैडिंग की जाती है। नई दिल्ली नगर पालिका के कर्मचारियों ने कुछ श्रेणी के कर्मचारियों के लिये उच्च वेतनमानों की मांग की है। नई दिल्ली नगर पालिका ने मामले को दिल्ली प्रशासन को भेजा है।

#### Telephone dues from Members of Parliament

580. SHRI S. K. T. RAMACHANDRAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total arrears due from the Members of Parliament in respect of use of phones in Delhi and their constituencies over and above the fixed ceiling; and

(b) whether Government propose to take immediate steps to intimate to the Members of Parliament at the end of every month the number of phone calls made by them from their Delhi and constituency phones in the month, so that (the Members are aware of the real situations and adjust the use of phones accordingly?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU) The total arrears due from Members of Parliament including Ex-MPs in respect of use of phones in Delhi and other constituencies over and above fixed ceiling as on 31.5.1991 is Rs. 3.93 crores.

(b) At present intimation is being given on a bi-monthly basis. Action is however, now being taken to send the intimation on a monthly basis with effect from 1-9-91.

#### Encounter between the BSF and the Bangladesh Rifles at the Fhulbani Border

581. SHRI KRISHNA KUMAR BIRLA:

SHRI S. S. AHLUWALIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that there were a number of casualties on both sides in encounter between the BSF and the Bangladesh Rifles that took place sometime in April, 1991 at the Phulbani border in the Karimpur police station area of Nadia district, West Bengal;

(b) if so what are the details thereof; the circumstances between the BSF and the Bangladesh Rifles; and

(c) what action has been taken by Government at the diplomatic level to avoid such incidents in future?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) Yes, Sir.

(b) In an unprovoked firing resorted to by BDR on a BSF patrol, one BSF constable was killed and two other personnel (a subedar and a constable) were injured. In the ensuing exchange of fire, three Bangladesh Rifles (BDR) personnel were reportedly killed and one was injured.

The above incident was provoked by some Bangladeshi cattle lifters who had illegally intruded into the Indian territory and tried to lift some cattle under the cover provided by Bangladesh Rifles.

Following the incident, a flag meeting was arranged between the officers concerned of BSF and BDR.